

**DEPARTMENT OF SPACE  
(ANTARIKSH VIBHAG)**

1. Space Commission and all matters relating thereto.
2. All matters relating to Space Science, Space Technology and Space Applications, including -
  - (a) Research (including fundamental research) in matters connected with space and the development of its uses;
  - (b) All matters connected with Space Technology;
  - (c) All matters connected with Space Applications; and
  - (d) All activities connected with the development and use of outer Space including -
    - (i) Projects and industries connected with the utilisation of outer Space including commercial exploitation of Space;
    - (ii) Establishment, procurement and use of Space based systems;
    - (iii) The design, manufacture and launching of Rockets and Satellites; and
    - (iv) Work connected with Space Applications.
3. Financial Assistance for furtherance of research and study in Space Science, Space Technology and Space Applications and for building up adequate trained manpower for the development of the Space programme including -
  - (a) Assistance to institutions and associations engaged in scientific work and to Universities for advanced study and research in Space Science, Space Technology and Space Applications;
  - (b) Grant of Scholarships to students in educational institutions, and other forms of financial aid to individuals including those going abroad for studies in the field of Space Science, Space Technology and Space Applications.
4. International relations in matters connected with Space, including -

- (a) Matters relating to Space in the United Nations specialised agencies and in relations with other countries; and
  - (b) Correspondence with Universities and other educational institutions abroad in connection with foreign scholarships and the training of Indian scientists.
5. All matters relating to the personnel under the control of the Department.
  6. Execution of works and purchase of lands debitable to the budget of the Department of Space.
  7. Procurement of stores and equipment required by the Department of Space.
  8. Financial sanctions relating to the Department of Space.
  9. All matters relating to the National Natural Resources Management Systems including the generation of integrated data mainly based on remote sensing and assistance in the analysis and dissemination of such information.
  10. All matters relating to the Physical Research Laboratory, Ahmedabad.
  11. All matters relating to the National Atmospheric Research Laboratory (NARL).
  12. All matters relating to the North Eastern Space Applications Centre.
  13. All matters relating to the Semiconductor Laboratory (SCL), Mohali.
  14. All matters relating to the Indian Institute of Space Science and Technology (IIST).
  15. All matters relating to the Antrix Corporation Limited.